

CENTRAL ADMINISTRATIVE  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 29 SEP 1994

APPLICATION NUMBER

1331 of 1994.

APPLICANTS:

Sri.S.G.Deshpande v/s. Senior Supdt.of Post Offices, Belgaum Division,  
To. and another.

RESPONDENTS:

1. Sri.M.Raghavendrachar, Advocate,  
No.1074 and 1075, Fourth Cross,  
Opp:Raghavendra Nursing Main Cross,  
Banashankari First Stage,  
Mysore Bank Colony, Bangalore-50.

2. The Senior Superintendent of Post Offices,  
Belgaum Division, Belgaum. He is requested to acknowledge  
the receipt of the copy of the application and annexures  
which are hereby forwarded as directed by the Tribunal.

By R.P.A.D

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 16th September, 1994.

Issued on

20/9/94

of

for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NUMBER 1331 OF 1994

FRIDAY, THIS THE 16TH DAY OF SEPTEMBER, 1994.

Mr. Justice P.K. Shyamsundar, .. Vice-Chairman.

Mr. T.V. Ramanan, ... Member(A)

S.G. Deshpande,  
Major, S/o Gangadhar Deshpande,  
Post Man, Belgaum City Post  
Office, Belgaum. .. Applicant.

(By Advocate Shri M. Raghavendrachar)

v.

1. The Senior Superintendent of Post Offices, Belgaum Division, Belgaum.
2. The Sub-Post Master,  
Belgaum City Post Office,  
Belgaum. .. Respondents.

O R D E R

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

While we do not consider this matter fit for admission, however, direct the department to dispose of the representation said to have been made by the applicant seeking change in his beat duty. The applicant being a postman wants a change in the beat schedule. We direct the department to consider that request of the applicant and, if possible, to arrange re-scheduling of his beat duty. With this observation this application stands disposed off.

Send a copy of this order along with the copy of the application and annexures to respondent-1 for information and needful action.

Sdr-

MEMBER(A)

Sdr-

VICE-CHAIRMAN.

TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench

Bangalore

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